

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-23/2005/6192/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipankar Bora,
Member, MACT, Nagaon.

Dated Guwahati, the 26th November, 2021

Sub:- **Station leave permission.**

Ref:- Your Letter No.MACT(N)/2227, dated 26.11.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted **headquarter leave permission from the evening of 26.11.2021 till the morning of 29.11.2021**, as prayed for. The District and Sessions Judge, Nagaon and in her absence the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-23/2005/6193-1/A, dated 26.11.2021

Copy to:

1. The District and Sessions Judge, Nagaon.
2. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)